

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)**  
**HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/67(CHE)/2023

**NAME OF THE PETITIONER(S)** : Praveen Raja

**NAME OF THE RESPONDENTS** : Paysharp Pvt Ltd & Others

**UNDER SECTION** : Sec 213, 219, 221 of CA, 2013  
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**ORDER**

Petitioner is represented by Ld. Counsel Mr. A.M Ilango. Respondent is represented by Ld. Counsel Mr. B. Dhanaraj.

Respondent Counsel seeks and is granted two weeks time to file reply/counter and serve copy on the other side.


Rejoinder, if any, be filed within 7 days thereafter.

As seen from the memo of parties, Affidavit of service, application has been served on Respondent No.2/RoC.

RoC is directed to file reply within two weeks from today.

List this Petition on **03.01.2024** for hearing.

  
[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

  
[SANJIV JAIN]  
MEMBER (JUDICIAL)

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